

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GJS INFRATECH PRIVATE LIMITED OPERATING IN CONSTRUCTION OF FLATS AT MYSORE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	GJS INFRATECH PRIVATE LIMITED PAN: AADCG5826A CIN: U45200TG2009PTC065762
2.	Address of the registered office	Plot No: 852&853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur; Hitech City, Hyderabad, Telangana; 500 081, India.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Construction of flats at Mysore
5.	Installed capacity of main products/ services	Semi-finished flats at Mysore
6.	Quantity and value of main products/ services sold in last financial year	Activity stopped long back.
7.	Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com
10	Last date for receipt of expression of interest	11.03.2025
11	Date of issue of provisional list of prospective resolution applicants	12.03.2025
12	Last date for submission of objections to provisional list	13.03.2025
13	Date of issue of final list of prospective resolution applicants	14.03.2025
14	Date of issue of information	15.03.2025

	memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	
15	Last date for submission of resolution plans	20-03-2025
16	Process email id to submit Expression of Interest	E-Mail: gjscirp@yahoo.com




Date: Hyderabad
Place: 04-03-2025

Dommeti Surya Rama Krishna Saibaba
Reg No: IBB/1PA-003/IP-N00165/2018-2019/12106
Regi Add: Flat No. 104, Kavuri Supreme Enclave,
Kavuri Hills, Madhapur, Hyderabad-500081.
For GJS Infratech Private Limited under CIRP

Vistaar Financial Services Pvt Ltd
 Registered Office: Plot No.59 & 60- 23-22nd Cross, 29th Main BTM 2nd Stage, Bengaluru 560076. www.vistaarfinance.com

APPENDIX IV [See rule 8 (1)]
POSSESSION NOTICE (For Immoveable Property)

Whereas, The undersigned being the Authorized Officer of Vistaar Financial Services Private Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 22-11-2024 calling upon the Borrower(s) Mr/Mrs MAHENDRAN OCHAPPAN & Mr/Mrs JAYANTHI MAHENDRAN, to repay the amount mentioned in the Notice being Rs.20,67,469.28/- (Rupees Twenty Lakhs Sixty Seven Thousand and Four Hundred Sixty Nine and Paise Twenty Eighty One Only) against Loan Account No. 0183SBML01220 as on 21-11-2024 along with future interest and other charges etc till actual payment within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the **28th day of February of the year 2025.**

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Vistaar Financial Services Private Limited for an amount **Rs. 20,67,469.28/- (Rupees Twenty Lakhs Sixty Seven Thousand and Four Hundred Sixty Nine and Paise Twenty Eighty One Only)** as on 21-10-2024 along with future interest and other charges etc till actual payment. The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All the piece and parcel of the immoveable property An Extent Property Situated at Bhimadolu Sub-Division, Bhimadolu Village, Bhimadole Mandal, West Godavari District, Having D.No: 13-136, In R.S. No. 60, Block No.13 admeasuring of 245 Sq.yds or 205 Sq.Mts and bounded on the East By : Compound Wall Alti Venkateswara Rao; West By : Panchayati Road; North By : Land of Kampa Venkateswara Rao; South By : Panchayati Road

Date : 28/02/2025 Authorized Officer,
 Place : Bhimadole, West Godavari For Vistaar Financial Services Private Limited

NIDO HOME FINANCE LIMITED
 (Formerly known as Edelweiss Housing Finance Limited) (herein referred to as Nido) Regd. Office: 5th Floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kirod Road, Kuria (W), Mumbai-400070. Branch Office: D. No: 59-14-2nd floor, Shanthi Plaza, Gayatri Nagar, Near Benz Circle Vijayawada AP-520008

SALE OF IMMOVABLE PROPERTY UNDER PRIVATE TREATY

Sale Notice for sale of immoveable property in exercise of the powers under the SARFAESI Act, 2002 and pursuant to the possession taken by the Authorised Officer under the said Act and Rules for recovery of the secured debts. There were no buyers enquired/participated in the previous public auction(s). Thereafter we have received the offer of **Rs.8,00,000/- (Rupees Eight Lakhs Only)** to purchase the said property under private treaty sale. Therefore, Authorised Officer has decided to sell the secured asset described herein under the private treaty.

Notice hereby is given to the public in general and in particular to the Borrower(s), Co Borrower(s) and Guarantor(s) that the under mentioned property mortgaged in favour of **Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited)** (hereinafter referred to as "Nido") will be sold on **"AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS"** condition, by way of "Private Treaty" for recovery of dues in terms of the provisions of SARFAESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002. If in case, you have an offer for the said Property for an amount over and above **Rs.8,00,000/- (Rupees Eight Lakhs Only)** then same to be submitted to authorized officer within 15 days from the date of publication. If we do not receive any offer as mentioned herein above, we shall proceed with the said offer price of **Rs.8,00,000/- (Rupees Eight Lakhs Only)** under Private Treaty sale as per the relevant provisions of the SARFAESI Act, 2002.

Sr. No.	Name and Address of the Borrower, Co Borrower Guarantor and Loan Account No.	Details of the Secured Asset
1.	KARNALA GOVINDA RAO (BORROWER) APPALA NARAYANAMMA KARNENA (CO-BORROWER) Address H.No:44-15-156/3, Rivascanal Road, Gunadala, Vijayawada 520004 LAN No.: LVJSTH000017498	All The Part And Parcel Bearing Flat No.G.F.1, Ground Floor, Admeasuring 24.0 Sq Yards Or 20.06 Sq Mts Undivided Share Out Of 168.0 Sq. Yards Or 140.46 Sq. Mts In Do.No:7-93/8, Rs No 76/1, 76/2, Sai Bhavani Enclave, Prasadampadu Grama Panchayat, Krishna, Vijayawada 521108 Bounded As: North: Property Of J Kumbha Subba Rao South: Property Sold By G.V.Rama Rao To Others, East: Property Of S. Sowmya West: 18.0 Ft Wide Bazar

Place: VIJAYAWADA Sd/- Authorized Officer
 Date: 04.03.2025 For Nido Home Finance Limited, (Formerly Known As Edelweiss Housing Finance Limited)

AU SMALL FINANCE BANK

PUBLIC NOTICE FOR CHANGE OF BRANCH ADDRESS

This is to bring to the General Public and Customers of **AU Small Finance Bank Limited (Fincare Unit)**, that the address of following branch will be changed. All accounts/transactions currently maintained at the branch will remain the same. The details of the old vis-à-vis new address of the location along with effective date of change is enclosed with notice as Annexure-A. Customers are requested to contact the Branch Manager/visit the new location for their transactions. For more information, please visit us or contact Branch Manager of following branch. The contact number of Branch Manager is provided in the Annexure-A attached with this notice. **AU Small Finance Bank Limited (Fincare Unit).**

"Annexure-A"

No.	Branch	State	Effective Date of Change of Address	Old Address	New Address	Contact No.
1	RAVULA -PALEM 10811	ANDHRA PRADESH	12/4/2025	1ST FLOOR, D NO: 8-595, KVR BUILDINGS, FIRST FLOOR, ABOVE LVB BANK, NH ROAD, RAVULAPALEM, AP-533 238.	FIRST FLOOR, HOUSE No. 8-1079/3, SURVEY NUMBER 247/2, RAVULAPALEM, DISTRICT EAST GODAVARI, ANDHRA PRADESH- 533 238.	9603158039

E-AUCTION SALE NOTICE
EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED
 CIN: U67100MH2007PLC174759
 Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE SECURED ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 8 (6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("RULES")

The financial facilities of Poonawalla Fincorp Limited (formerly known as Magna Housing Finance Limited) (Assignor) have been assigned to Edelweiss Asset Reconstruction Company Limited acting in its capacity as trustee of EARC-TRUST-SC-423 mentioned clearly in column provided. Pursuant to the said assignment, EARC stepped into the shoes of the Assignor and exercised its rights as the secured creditor. That EARC, in its capacity as secured creditor, had taken possession of the below mentioned immovable secured assets under 13(4) of SARFAESI Act and Rules there under.

Notice of 30 days is hereby given to the public in general and in particular to the Borrower and Guarantor (s) that the below described immovable secured assets mortgaged in favor of the Secured Creditor, the physical possession of which has been taken by the Authorized Officer (AO) of Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis, for recovery of the amounts mentioned herein below due to EARC together with further interest and other expenses/costs thereon deducted for any money received by EARC from Borrower and Guarantor. The Reserve Price and the Earnest Money Deposit are mentioned below for each property.

DETAILS OF SECURED ASSET PUT FOR AUCTION:

Sl. No	Loan Account No	Name of Borrower/Co Borrower	Trust name	Total Outstanding Dues INR as on 03-03-2025	Reserve Price (In Rs)	Earnest Money Deposit (In Rs)	Date & Time of Auction	Type of Possession
1.	HL/0159/H / 13/00002	1. Mr. KANNAM NAGARAJU ("Borrower") 2. Mr. KANNAM RAMAKRISHNA ("Co-Borrower")	EARC TRUST SC 423	Rs. 58,89,755.76	Rs. 45,00,000.	Rs. 4,50,000.	09-04-2025 at 11:00 AM	Physical

Details of the mortgaged property: Khammam Registration District and Sub-Registration District, Khammam Jilla Parishad, Khammam Urban Revenue Mandal, within the limits of Khammam Municipality, Burhanpura Out of Survey No: 189, Saradhi Nagar locality - Part of Plot No.5/ A - Extent: 210.92 Square meters (including joint passage) land - within RCC Residential House, bearing H.No.1-4-47/B, and RCC & AC sheet Residential House, bearing H.No.M.47/C, Total R.C.C Roof built-up area: 976.53 Sq.Ft. (including Toilets) & AC Sheet: 56.25 Sq.ft. along all fixtures: East: House no: 1-4-47/A/2 belongs to V Rajai and Land & House K. Narasiah St West: House No: 1-4-47/D North: 30-0" Wide Road, South: Open Land belongs to Others

Important Information regarding Auction Process:

- EMD Demand Drafts (DD) shall be drawn in favor of "EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED - EMD ACCOUNT" payable at Mumbai
- EMD Payments made through RTGS shall be to: Name of the Account No. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED - EMD ACCOUNT" Account No: 000405158602; Name of the Bank -ICICI BANK; IFSC CODE: IFSC:ICIC0000004
- Last Date of Submission of EMD Received 1 day prior to the date of auction
- Place for Submission of Bids 1st Floor, Edelweiss House, off CST Road, Kalina, Mumbai-400098
- Place of Auction (Web Site for Auction) E-Auction (https://auction.edelweissarc.in)
- Contact Persons with Phone Nos. Toll free Number: 1800 266 6540
- Date & Time of Inspection of the Property As per prior appointment

For detailed terms and conditions of the sale, please refer to the link provided in EARC's website i.e. https://auction.edelweissarc.in

Place: Mumbai Sd/- Authorized Officer
 Date: 04.03.2025 For Edelweiss Asset Reconstruction Company Limited

NIDO HOME FINANCE LIMITED
 (formerly known as Edelweiss Housing Finance Limited) Regd Office: 5th Floor, Tower 3, Wing B, Kohinoor City Mall, Kohinoor City, Kirod Road, Kuria (W), Mumbai-400070. Branch Office Address: - 4th Floor, Janaki Avenue, No.11-22/015, Brindavan Colony, Plot no. 2, Begumpet, Hyderabad-500016

E-AUCTION - STATUTORY 15 DAYS SALE NOTICE

Sale by E-Auction under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and The Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to public in general and in particular to borrower and guarantor that below mentioned property will be sold on "As is where is", "As is what is" and "Whatever there is" for the recovery of amount as mentioned in appended table till the recovery of loan dues. The said property is mortgaged to **Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited)** for the loan availed by Borrower(s), Co borrower(s) and Guarantor(s). The secured creditor is having Physical possession of the below mentioned Secured Asset.

Sl. No.	Name of Borrower(s)/Co Borrower(s) / Guarantor(s)	Amount of Recovery	Reserve Price and EMD	Date & Time of the Auction
1.	KHURSHID ALI SHAHA (BORROWER) RUKSANA BEGUM (CO-BORROWER)	Rs.13,42,995.32/- (Rupees Thirteen Lakhs Forty Two Thousand Nine Hundred and ninety-Five and Thirty-Two Paise Only) as on 03.03.2025 + Further Interest thereon+ Legal Expenses for Lan no. LBODSTH00002504	Rs.11,56,836/- (Rupees Eleven Lakhs Fifty-Six Thousand Eight Hundred and Thirty-Six Only) Earnest Money Deposit:- Rs. 1,15,683.64 (Rupees One Lakhs Fifteen Thousand Six Hundred Eighty-Three and Six Paise only)	21-03-2025 Between 11 am to 12 Noon (With 5 Minutes Unlimited Auto Extensions)
Date & Time of the Inspection: 12-03-2025 between 11.00 am to 3.00 pm Physical Possession Date: 25-06-2024				
Description of the secured Asset: All The Part And Parcel Of The Property Bearing Flat No.408,4th Floor Of Sri Balaji Homes, Admeasuring 580 Sq.Ft Of Super Built Up Area Including Common Area, Along With An Undivided Share Of Land Admeasuring 12.98 Sq.Yards Out Of 800 Sq.Yds On Plot No.32 & 37, Syno.138/1, Dommara Pochampally Village, Gandimisamma-Dundigal Mandal, Medchal, Hyderabad 500043 Boundries East: 7ft Wide Staircase And Flat No 407 West: Open To Sky And Flat No 403 North: 5ft Wide Corridor And Flat No 403 South: Open To Sky.				
2.	NAINALA VENKATESWARA RAO (Borrower) NAYANEELA PUSHPA LATA (Co-Borrower)	Rs.19,38,023.24/- (Rupees Nineteen Lakhs Thirty-Eight Thousand Twenty-Three and Twenty-Four Paise Only) as on 03.03.2025 + Further Interest thereon+ Legal Expenses for Lan no.LVJSTH000028797	Rs.14,00,000/- (Rupees Fourteen Lakhs Only). Earnest Money Deposit:- Rs.1,40,000/- (Rupees One Lakh Forty Thousand Only)	21-03-2025 Between 11 am to 12 Noon (With 5 Minutes Unlimited Auto Extensions)
Date & Time of the Inspection: 12-03-2025 between 11.00 am to 3.00 pm Physical Possession Date: 03-10-2024				
Description of the secured Asset: All The Part And Parcel Bearing Flat No.G. F-1, Ground Floor, Admeasuring 208.33 Sq.Yds In Plot No 6 R.S.No.11/1b At Deepika Residency, D.No.8-231/1, Srinivasa Nagar, Tadigadapa, Penamaluru (Md), Krishna Dist Vijayawada 521137 Boundaries Of Property North: Others Property South: 24-0 Feet Width Panchayathi Road East: Plot No 5 Belongs To Bollapalli Parameswari West: Property Of Korivi Ravindra Babu. In Between Above Four Boundaries An Extent Of 208.33 Sq.Yds Or 174.197 Sq. Mtrs Of Site In Extent Of Undivided, Unspecified Share 34.72 Sq.Yds Or 29.031 Sq. Mtrs. Bounded As: North: Others Property South: Parking, Steps & Common Corridor East: Plot No5 Belongs To Bollapalli Parameswari West: Property Of Korivi Ravindra Babu				
3.	Ganjikunta Kodanda Ramanjanyulu (Borrower) Ganjikunta Srinivasarao (Co-Borrower)	Rs. 43,78,125.76/- (Rupees Forty-Three Lakhs Seventy-Eight Thousand One Hundred and Twenty-Five and Seventy-Six Paise Only) as on 03.03.2025 + Further Interest thereon+ Legal Expenses for Lan no. LVJSTH0000094543	Rs. 25,00,000/- (Rupees Twenty-Five Lakhs Only) Earnest Money Deposit Rs.2,50,000/- (Rupees Two Lakhs Fifty Thousand Only)	21/03/2025 Between 11 am to 12 Noon (With 5 Minutes Unlimited Auto Extensions)
Date & Time of the Inspection: 12-03-2025 between 11.00 am to 3.00 pm Physical Possession Date: 26.06.2024				
Description of the secured Asset: All The Part And Parcel Bearing Flat No 201 1st Floor Gr Enclave D No 254 Gundimeda Grama Panc Tadepalli Mandla Guntur 522501 Bounded As: North: Open To Sky South: Open To Sky East: Open To Sky West: Steps, Lift And Common Corridor.				

Note:- 1) The auction sale will be conducted online through the website https://sarfaesi.auctiontiger.net and Only those bidders holding valid Email, ID PROOF & PHOTO PROOF, PAN CARD and have duly remitted payment of EMD through DEMAND DRAFT/ NEFT/RTGS shall be eligible to participate in this "online e-Auction".
 2) The intending bidders have to submit their EMD by way of remittance by DEMAND DRAFT / RTGS/NEFT to:
 3) Beneficiary Name: Nido Home Finance Limited Bank, STATE BANK OF INDIA, Account No.65226845199, SARFAESI- Auction, EDELWEISS HOUSING FINANCE LIMITED, IFSC code: SBIN0015933.
 4) Last date for submission of online application BID form along with EMD is 20.03.2025
 5) For detailed terms and condition of the sale, please visit the website https://sarfaesi.auctiontiger.net or Please contact Mr. Maulik Shrimail Ph. +91- 6351896643/9173528727, Help Line e-mail ID: Support@auctiontiger.net.

Mobile No.7207645328/8885161710/8885462308 Sd/- Authorized Officer
 Date: 04.03.2025 For Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited)

FORM G
 INVITATION FOR EXPRESSION OF INTEREST FOR
GJS INFRATECH PRIVATE LIMITED
 OPERATING IN CONSTRUCTION OF FLATS AT MYSORE
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN No.	GJS INFRATECH PRIVATE LIMITED PAN: AADC5826A CIN: U45200TG2009PTC065762
2. Address of the registered office	Plot No: 8528853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur, Hitech City, Hyderabad, Telangana, 500 081, India.
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Construction of flats at Mysore
5. Installed capacity of main products/ services	Semi-finished flats at Mysore
6. Quantity and value of main products/ services sold in last financial year	Activity stopped long back.
7. Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional: gjsrcrp@yahoo.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional: gjsrcrp@yahoo.com
10. Last date for receipt of expression of interest	11.03.2025
11. Date of issue of provisional list of prospective resolution applicants	12.03.2025
12. Last date for submission of objections to provisional list	13.03.2025
13. Date of issue of final list of prospective resolution applicants	14.03.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.03.2025
15. Last date for submission of resolution plans	20-03-2025
16. Process email id to submit Expression of Interest	E-Mail: gjsrcrp@yahoo.com

Dommet Surya Rama Krishna Saibaba
 Reg No: IBSI/PA-003/PP-001/652018-2019/12106
 Regi Add: Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, Madhapur, Hyderabad-500081.
 For GJS Infotech Private Limited under CIRP

Place:04-03-2025
 Date: Hyderabad

GI GRAPHITE INDIA LIMITED
 CIN-L10101WB1974PLC094602
 Regd. Office: 31, Chowringhee Road, Kolkata 700016
 Phone No.91334002 9600, Fax No.9133 2249 6420
 Email: investorgrievance@graphiteindia.com
 Website: www.graphiteindia.com

NOTICE TO SHAREHOLDERS

Sub: Transfer of Equity Shares of the Company in respect of which dividend has not been claimed for seven consecutive years to Investor Education and Protection Fund (IEPF) Authority

Shareholders are hereby informed that pursuant to the provisions of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") the interim dividend declared by the Board of Directors on February 2, 2018, for the financial year 2017-18, which remains unclaimed for a period of seven years will be credited to the IEPF on or after April 08, 2025. Further, the corresponding shares on which dividend was unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.

In compliance to the Rules, the Company has communicated individually to the concerned shareholders and the detail of such shares liable to be transferred to IEPF are also made available on your website. Shareholders concerned may refer to the web-link: <http://www.graphiteindia.com/View/investorletter.aspx> to verify the detail of their unclaimed dividend and the shares liable to be transferred.

Concerned shareholder holding shares in physical form and whose share are liable to be transferred to IEPF, may note that the Company would be issuing duplicate share certificate(s) in lieu of original held by them for the purpose of transfer of shares to IEPF and upon such issue, the Company shall inform the depository by way of corporate action to convert the duplicate share certificate into DEMAT form and transfer in favour of IEPF. The original share certificate (s) which are registered in the name of original shareholder will stand automatically cancelled and be deemed non-negotiable. Concerned shareholders holding shares in dematerialised form may note that the Company shall inform the depository by way of corporate action for transfer of shares in favour of the DEMAT account of the IEPF.

In case the Company does not receive any communication from the concerned shareholders on or before March 20, 2025, the Company with a view to adhering with the requirements of the Rules, will transfer the dividend to the IEPF after due date i.e. April 08, 2025. The corresponding shares on which dividend is unclaimed for seven consecutive years shall also be transferred without any further notice.

Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF. Shareholders may claim the dividend and corresponding shares transferred to IEPF including all benefits accruing on such shares, if any from the IEPF authorities after following the procedure prescribed in the Rules.

For any queries on the above matter, Shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. MUGF Intime India Pvt. Ltd., C 101, 247 Park, L.B.S.Marg, Vikhroli (West), Mumbai - 400083 Tel. No.: 8108116767, e-mail: iepf.shares@in.mpm.mugf.com

For Graphite India Limited
 Sd/- Sanjeev Marda
 Company Secretary

Place : Kolkata
 Date : 03.03.2025

PANDHARPUR NAGAR PARISHAD
E-Tender Notice No. 01 for 2024-25

Pandharpur Municipal Council invites e-Tender for the work of Underground Sewerage System for Pandharpur City (Phase-IV) at Tal Pandharpur Dist. Solapur in the State of Maharashtra, valued at Rs. 97.86,88,144 Please visit website www.mahatenders.gov.in for detailed information.
 Date: 04.03.2025

Sd/-
 Chief Officer
 Pandharpur Municipal Council

PSPCL Punjab State Power Corporation Limited
 Regd. Office: PSEB Head Office, The Mall Patiala- 147001
 Corporate Identity No. U40109PB2010SGC033813,
 Website: www.pspcl.in Mobile No 96461-55525

E-Tender Enq. No. 604 /P-3/EMPV-12940 Dated 28.02.2025

Dy Chief Engineer/ Headquarter (Procurement Cell-3) GGSSTP, Roopnagar invites E-Tender ID No. 2025_POWER_135564_1 for Oxide Measurement, D-metering and replacement of tubes of Reheaters of Boilers of Unit No 4 210 MW BHEL make units at GGSSTP, Roopnagar

For detailed NIT & Tender Specification please refer to <https://eproc.punjab.gov.in> from, dated 28.02.2025 / 17:00 Noon onwards.

Note:- Corrigendum & addendum, if any will be published online at <https://eproc.punjab.gov.in>

76155/12/3968/2023/42132 **RTP-21/25**

GVK GVK Power (Goindwal Sahib) Limited
 Regd. Office: Plot No. 10, Paigah Colony, Sardar Patel Road, Secunderabad-500003, Telangana, India CIN U40109TG1997PLC028483
 (A wholly owned subsidiary of Guru Amar Das Thermal Power Limited, GATPL)
 (A step down wholly owned subsidiary of Punjab State Power Corporation Limited, PSPCL)
HR & ADMIN Head GATP, Goindwal Sahib, invites E-Tender for the work of
Tender Enquiry No. 018/GATP/HRADMIN/50007162 dated 28/02/2025

"TENDER FOR GMC Coverage for Employees"

at 2X270 MW Guru Amardas Thermal Plant (GATP), Goindwal Sahib, Distt.: Tarn Taran, Punjab as per details given in the tender specifications.

For detailed NIT & tender specifications, please refer to <https://eproc.punjab.gov.in> from 28/02/2025 from 17:00 Hrs onwards.

Note: Corrigendum and addendum, if any, will be published online at <https://eproc.punjab.gov.in>

76155/12/3969/2023/42133 **GATP-09/25**

MANAPPURAM ASSET FINANCE LTD.
 Regd. Office: Door No. 111/105, Opp: Nattika Firka Co -Op Rural Bank, Valapad (P.O)-680567 Thrissur Dt Kerala CIN : U65921KL1987PLC004810

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on below mentioned dates. The auction is of the gold ornaments of defaulted customers who have failed to make payment of their loan amount despite being notified by registered letters. Change in venue or date (if any) will be displayed at the auction centre and on the company website (www.mafin.in). Unauctioned items shall be auctioned on subsequent working days after displaying the details on Company website and auction centre.

List of pledges to be auctioned on 15.03.2025 from 10.00 am onwards at the following branches.

KONDAPUR: 0435260700000072, 86, KUKATPALLY : 0434850700001371, 1394, 1436, 1496, 1497, 1499, KUKATPALLY METRO STATION: 043527070000069.93, 101, 117, 133, MANIKONDA: 0434770700001331, 1339, 1347, 1392, 1412, SANGAREDDY: 0434780700003708, 3732, 3751, 3767, SHAIKPET: 0434790700001175, 1291

Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details please contact 18005729787.
 Authorized Officer
 For Manappuram Asset Finance Ltd

50 years of converting news into economic intelligence.

Business Standard

Curbs on e-devices to impact 50% of US-bound flows

50 Years of Insight

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****GJS INFRATECH PRIVATE LIMITED****OPERATING IN CONSTRUCTION OF FLATS AT MYSORE****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN & CIN No.	GJS INFRATECH PRIVATE LIMITED PAN: AADCG5826A CIN: U45200TG2009PTC065762
2.	Address of the registered office	Plot No: 852&853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur, Hitech City, Hyderabad, Telangana; 500 081, India.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Construction of flats at Mysore
5.	Installed capacity of main products/ services	Semi-finished flats at Mysore
6.	Quantity and value of main products/ services sold in last financial year	Activity stopped long back.
7.	Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com
10.	Last date for receipt of expression of interest	11.03.2025
11.	Date of issue of provisional list of prospective resolution applicants	12.03.2025
12.	Last date for submission of objections to provisional list	13.03.2025
13.	Date of issue of final list of prospective resolution applicants	14.03.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.03.2025
15.	Last date for submission of resolution plans	20-03-2025
16.	Process email id to submit Expression of Interest	E-Mail: gjscirp@yahoo.com

Place:04-03-2025
Date: Hyderabad**Dommeti Surya Rama Krishna Saibaba
Reg No: IBB/MPA-003/IP-N00165/2018-2019/12106
Regl Add: Flat No. 104, Kavuri Supreme
Enclave, Kavuri Hills, Madhapur, Hyderabad-500081.
For GJS Infratech Private Limited under CIRP**

